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MCC-1665-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE LOK ADALAT HON'BLE SHRI JUSTICE GAJENDRA SINGH

&

MISS SEEMA MALVIYA ON THE 10th OF MAY, 2025

MISC. CIVIL CASE No. 1665 of 2025

GIRDHAR LAL NAGAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:	
Ms Namami Sadh - Advocate for the appellant.	
ORDER	

This MCC has been filed for restoration of Writ Petition No. 7383 of 2023, which was dismissed in default in compliance of the peremptory order dated 27.03.2025.

Considering the averments made in the petition, MCC is allowed and Writ Petition No. 7383 of 2023 is restored back to its original number.

Let a copy of this order be placed in the record of Writ Petition No. 7383 of 2023.

MCC stands disposed of.

(GAJENDRA SINGH) MEMBER (SEEMA MALVIYA) MEMBER

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